

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 110 of 2021 (SZ)

Tribunal on its own motion Suo Motu Based on the
News Item published in Dinamalar Newspaper
Chennai Edition Dated: 09.04.2021
“ Will the Mambalam Canal be cleaned?”.

Versus

The Principal Secretary to Government,
Public Works Department,
Govt. Secretariat, Fort St. George
Chennai, Tamil Nadu – 600009 & Others.

...Respondents

INDEX

S.No	Description	Page No.
1.	COMPLIANCE REPORT FILED ON BEHALF OF THE RESPONDENT - TAMIL NADU POLLUTION CONTROL BOARD.	1 -5

Filed by
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 110 of 2021 (SZ)

Tribunal on its own motion Suo Motu Based on the
News Item published in Dinamalar Newspaper
Chennai Edition Dated: 09.04.2021
“ Will the Mambalam Canal be cleaned?”.

Versus

The Principal Secretary to Government,
Public Works Department,
Govt. Secretariat, Fort St. George
Chennai, Tamil Nadu – 600009 & Others.

...Respondents

**COMPLIANCE REPORT FILED ON BEHALF OF THE
RESPONDENT -TAMIL NADU POLLUTION CONTROL BOARD.**

I, J. Josephine Sahayarani, Daughter of Thiru. Jesu Rajan, Christian aged about 57 years, having my office at No.76, Mount Salai, Guindy, Chennai-32, do hereby solemnly affirm and sincerely state as follows:

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-32, and I am filing this Compliance Report on behalf of the Respondent Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case as per the records.

2. It is respectfully submitted that the Hon'ble National Green Tribunal (SZ), Chennai has disposed the case and has passed the following in the order dt: 15.07.2021 in O.A.No 110 of 2021,

Para 12 (ii): The Joint Committee appointed by this Tribunal and the Pollution Control Board are directed to file their reports regarding the prior status of the Mambalam canal and also the present status after the Greater Chennai Corporation has cleaned the same with recommendations, if any, for avoiding such issues in future including the things mentioned in the order appointing them, within a period of one month.

Para 12 (iii): The Pollution Control Board is also directed to submit the report regarding the non-compliance of the Solid Waste Management

J. Josephine Sahayarani
19/12/2022
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032

Rules, 2016, if any, and action taken on the basis of the directions given by the Principal Bench in O.A. No. 606 of 2018 within a period of one month.

3. It is respectfully submitted that direction was issued to the Managing Director, Chennai Metropolitan Water Supply and Sewage Board (CMWSSB) vide Board Proceeding dated 18.06.2021 to complete the underground sewage system for the unsewered areas and to ensure 100% treatment of sewage.

4. It is respectfully submitted that the Mambalam Canal starts near Vidhyodhaya main Road, near Valluvar Kottam and G.N.Chetty Road, Thomas Road, Vijayaraghava Road, T.Nagar, Venkatanarayana Road, and CIT Nagar, South Usman Road before draining into the Adyar River. The total length of the stretch is 5.8 Km.

5. It is respectfully submitted that in pursuance to the orders of the Hon'ble NGT dated 15.07.2021, prior status of Mambalam canal is submitted as follows: The Mambalam canal was inspected by the officials of the O/o. DEE, TNPCB, Chennai on 02.08.2021. During inspection the following were observed

i. The canal was found to be stagnated with sewage / sullage from households/commercial establishments.

ii. solid waste along with the plastic waste was found to be dumped in the canal, thereby blocking the flow of water in the canal.

iii. Water samples were collected by the Tamil Nadu Pollution Control Board on 02.08.2021 at the following locations and sent for analysis to TNPCB Laboratory.

a. At Gopinath Narayanasamy Chetty Road, Gangaipuram, T.Nagar, Chennai (near Gurudhwar) 1 no.

b. At the Anna Salai, Todd Hunter Nagar, Saidapet, Chennai (near Saidapet Metro Railway station) 1 no.

c. At the Ferry Road, Surya Nagar, Kotturpuram, Chennai (back side of Golf course) – 1 no.

J. Ar 20/08/21
19/11/2022
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

iv. The Report of analysis reveals that the samples collected at the above locations contain faecal coliform which shows that the same is contaminated with sewage.

v. It was observed that adjacent to Mambalam canal, number of areas were not connected with underground sewerage system. Many outlets were observed on the back side of the houses at Amudham colony were discharging the sewage and sullage water into the canal.

6. It is respectfully submitted that the status of the Mambalam canal during inspection on 14.12.2021 was observed as follows:

i. Most of the major sewage outlets from the households were blocked, however, few sewage and sullage water outlets were observed at Amudham colony

ii. The Mambalam Canal was de-silted and the accumulated solid waste along with plastic waste was observed to be removed and found to be clean. However periodic cleaning is mandatory in order to maintain the Mambalam canal clean.

iii. Adequate bins have been provided along the stretch of the Mambalam canal.

iv. Street sweeping is being carried out in order to clean the street and also to avoid blockage in the storm water drains.

v. The Greater Chennai Corporation has proposed to construct flood protection retaining wall including canal lining, shared pathway, cycle track, formation of park and green packets including landscape for the portion of Mambalam canal from CIT Nagar 1st Main Road to Gandhi Nagar Road) in Division 171, Zone-13,. Once the Greater Chennai Corporation completes the covering of the portion of canal, dumping of the solid waste along with plastic waste can be mostly avoided into the Mambalam canal.

vi. Water samples were collected at the above said locations by the Tamil Nadu Pollution Control Board on 14.12.2021 at the following location and sent for analysis to TNPCB Laboratory.

J. J. 2021 85
15/12/21

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

vii. The report of analysis reveals that the samples collected at the above locations contain faecal coliform which shows that the same is still contaminated with sewage.(Report enclosed)

Further the disposal of untreated sewage into the Mambalam canal has to be stopped. The CMWSSB has to provide proper collection and transportation arrangement for the collection and transportation of untreated sewage, discharged into the Mambalam canal from the unsewered areas and treat the same in the existing Sewage Treatment Plant (STP) of CMWSSB which is operating nearby / provide a new STP of adequate capacity the above problem due to sewage can be avoided.

7. It is respectfully submitted that subsequently the area in question was inspected by the officials of the O/o. DEE, TNPCB, Chennai on 14.12.2022. during inspection the following were observed:

- i. Generally the major sewage outfalls from the households were blocked, however, disposal of sewage and sullage water were observed in the Amudham colony and south Boag Road residential area.
- ii. The Mambalam Canal was de-silted and provided retaining wall along canal bund which is yet to be completed.
- iii. The solid waste along with plastic waste was accumulated near the canal (Venkatanarayana Road) and the same shall be removed.
- iv. The Greater Chennai Corporation has provided Garbage bins along the stretch of the Mambalam canal.
- v. Further the disposal of untreated sewage into the Mambalam canal entry through the storm water drains has to be stopped.

8. It is respectfully submitted that the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB) has to provide proper sewerage system for the collection and conveyance of untreated sewage, in order to treat the same in the existing Sewage Treatment Plant (STP) of CMWSSB which is operating nearby / provide a new STP of adequate capacity, the above problem due to sewage can be avoided.

9. It is further submitted that as the Greater Chennai corporation has not fully complied the Solid Waste Management Rules 2016 and the legacy waste

J. S. Suresh
15/12/22
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

remediation process at Perungudi dump site is under operation and at Kodungaiyur dump site is yet to be started. TNPCB has issued Directions under Section 5 of the Environment Protection Act, 1986 to the Greater Chennai Corporation vide Board's Procs No.TNPCB /LAW/LA-III/NGT/27144/2017 dated 10.11.2020, in compliance of the directions issued by the Principal bench of the National Green Tribunal in O.A.No. 606 of 2018 to remit the interim Environmental compensation amount of Rs. 120 lakhs (from April 2020 to September 2020) and the Greater Chennai Corporation is liable to remit the Environmental compensation till the compliance of the Solid Waste Management Rules 2016. However, Greater Chennai Corporation is yet to remit the Environmental Compensation levied by the TNPCB.

10. It is respectfully submitted that Hon'ble NGT may kindly direct the CMWSSB to devise a detailed plan for the implementation of the above scheme immediately and GCC may clean the Mambalam canal at frequent interval and also shall construct flood protection retain wall as early as possible so as to curtail the contamination caused to Mambalam canal due to disposal of untreated sewage from unsewered area nearby and also due to the disposal of Solid Waste.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) at Chennai may be pleased to pass such further or other orders as this Hon'ble tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

J. J. Sahayarani
19/11/2022
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

BEFORE ME

VERIFICATION

I, J. Josephine Sahayarani, Daughter of Jesu Rajan, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-32 do hereby submit that the contents of the above report are true to the best of my knowledge through records.

J. J. Sahayarani
19/11/2022
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

**BEFORE THE NATIONAL GREEN
TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 110 of 2021 (SZ)

Tribunal on its own motion Suo Motu Based on
the News Item published in Dinamalar Newspaper
Chennai Edition Dated: 09.04.2021
“ Will the Mambalam Canal be cleaned?”.

Versus

The Principal Secretary to Government,
Public Works Department,
Govt. Secretariat, Fort St. George
Chennai, Tamil Nadu – 600009 & Others.

...Respondents

**COMPLIANCE REPORT FILED ON
BEHALF OF THE RESPONDENT - TAMIL
NADU POLLUTION CONTROL BOARD.**

**Advocate for Respondent- TNPCB:
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.**

Date:20.12.2022

Hearing date on: 17.02.2023.

